## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP 12 /111/2009

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) & Anr. Vs. M/s Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s):

Mr. Narender M. Sharma, Mr. Vivek Malik and Mr.

Dhawal Jain, Advocates

For the Respondent (s):

Mr. Ramesh Singh and Ms. Swaralipi Deb Ray,

Advocates

## ORDER

Request of Passover is made on the ground that Mr. Ramesh Singh, Ld. Counsel for the Respondent is stated to be busy in Court. However, the same cannot be accommodated.

Be listed for 14th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)